

GOVERNMENT OF INDIA
MINISTRY OF LAW , JUSTICE AND COMPANY AFFAIRS
RAJYA SABHA
QUESTION NO13.05.1997
ANSWERED ON
PENDING CLAIMS OF MOTOR ACCIDENTS IN MADRAS HIGH COURT .

4090

SHRI N.THALAVAI SUNDARAM

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state :-

- (a) whether it is fact that a number of cases relating to motor accident claims have been pending for disposal in the High Court of Madras;
- (b) if so, out of these cases how many cases have disposed off during 1996 and upto date;
- (c) whether considering this as a welfare measure any steps have been taken by the Hon`ble High Court for the speedy disposal; and
- (d) if so, the details thereof?

ANSWER

The Minister of State Of The Ministry Of Law And Justice (Shri Ramakant D.Khalap):

(a)to

(b) The information is being collected from the registry High Court and be laid on the Table of the House.